CP NO. 103(ND)/2015 RT No.08/2016

Surinder Kumar Virdi

...Petitioner

Versus.

M/s Beavers Leathers Pvt. Ltd. & Ors.

... Respondents

Present:

Mr. Mast Ram Practising Company Secretary for the

petitioner with Mr. Surinder Kumar Virdi, petitioner in person.

Mr. Rajinder Mahajan, Advocate for respondents.

Arguments heard. Reserved. The learned counsel for the parties may file their written submissions by 20.12.2016 with the Bench Officer.

Order dated 18.02.2016 was passed by the Hon'ble Chairman, Company Law Board, New Delhi directing the respondent No.1 to deposit the statutory record with Bench Officer. Learned counsel for respondents submits that statutory record was deposited with the Bench Officer vide letter dated 27.04.2016, whichever was available. The Bench Officer has informed that the said record is not attached with the file. The matter, therefore, be taken up with the National Company Law Tribunal, New Delhi by deputing special messenger to bring the said record at the earliest.

(Justice R.P. Nagrath) Member (Judicial)

Deapa ) Low Land (Deepa Krishan) Member (Technical)

December 16, 2016 saini